THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CIRCULAR

Dated: Guwahati, the 24th of April, 2025

The Hon'ble Gauhati High Court will observe two minutes' silence on **25-04-2025** at **10:30 A.M.** to pay tribute to, and in memory of, those who lost their lives on account of the terror attack in Pahalgam in the Union Territory of Jammu & Kashmir.

The following procedure will be adopted in this regard:

- (1) Silence is to be observed at **10:30 A.M.** on **25-04-2025** for two minutes in the Principal Seat and the Outlying Benches at Kohima, Aizawl and Itanagar.
- (2) To indicate the commencement of two minutes' silence, a siren will be sounded from 10:29 A.M. till 10:30 A.M.
- (3) At the appointed time, i.e., **10:30 A.M.**, all Hon'ble Judges; Id. Advocates; Officers of the Registry; Officers and staff of the Gauhati High Court in the Principal Seat and the Outlying Benches; and all other persons present in the Court and the Registry; will stand up and observe two minutes' silence.
- (4) After the two minutes' silence is over, an "all clear siren" will be sounded from **10:32 A.M.** till **10:33 A.M.**

By Order,

Sd/- Subhrangsu Dhar

REGISTRAR GENERAL I/C

Memo No. HC. III – 04/2016/ 1555 - 1583 /G dated Guwahati, the 24th April, 2025. Copy to:

| 1. | The Advocate General, Assam, Gauhati High Court, Guwahati. |
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| 2. | The Registrar (), Gauhati High Court, Guwahati. |
| 3. | The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati. |
| 4. | The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court |
| | Guwahati. |
| 5. | The Registrar, Itanagar Permanent Bench/Aizawl Bench/Kohima Bench, Gauhati High Court |
| | Guwahati |

- 6. The Member Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
- 7. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 8. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 9. The President & Secretary General, Gauhati High Court (Principal Seat) Employees' Association, Gauhati High Court, Guwahati.
- 10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court, Guwahati.
- 11. The Joint Registrar (________), Gauhati High Court, Guwahati.

| 12. | The Deputy Registrar (), Gauhati High Court, Guwahati. |
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| 13. | The Director, Law Research Institute, Gauhati High Court, Guwahati. He is requested to |
| | circulate this circular amongst the Staff members of LRI. |
| 14. | The Smti Madhu Chanda Das, Deputy Registrar (Estt.), Gauhati High Court, Guwahati. She is requested to circulate this circular amongst the Stenographers and Court Masters. |
| 15. | The Asstt. Registrar (), Gauhati High Court, Guwahati. |
| | The Special Officer, Translation Wing, Gauhati High Court, Guwahati. |
| | The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. |
| 10 | The Division Correction to Heaville Mr. Mar. Justice 1997 |
| 10. | The Private Secretary to Hon'ble Mr./Mrs. Justice, Judge, Gauhati |
| 10 | High Court, Guwahati. |
| 19. | The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to |
| | upload this circular in the official website of the Gauhati High Court. |
| | The Court Manager, Gauhati High Court, Guwahati. |
| 21. | The Chief Security Officer, Gauhati High Court, Guwahati. He is directed to make all necessary |
| | arrangements in this regard. |
| 22. | The Administrative Officer (Judicial), Gauhati High Court, Guwahati. |
| | The Court Officer No. 1/2, Gauhati High Court, Guwahati. |
| | The Medical & Health Officer-I, Gauhati High Court Medical Unit, Gauhati High Court, |
| | Guwahati. |
| 25. | The President/Secretary, Gauhati High Court Advocates' Clerk Association, Gauhati High Court, |
| | Guwahati. |
| 26 | The C.A. to the Registrar General, Gauhati High Court, Guwahati. |
| | The Manager, Gauhati High Court (New Block/Old Block) Canteen, Gauhati High Court, |
| ۷, | Guwahati. |
| 20 | The In-Charge, Sulabh International, Gauhati High Court, Guwahati. |
| | The Notice Board. |
| 29. | |
| | Khulf 24-04-202 |

REGISTRAR GENERAL I/C